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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.705/BB

DATE OF DECISION: 13.09.1993.

SHRI R.P. SINGH & OTHERS

...PETITIONERS

VERSUS

UNION OF INDIA THROUGH THE
SECRETARY, MINISTRY OF
AGRICULTURE, KRISHI BHAWAN,
NEW DELHI & ANOTHER

...RESPONDENTS

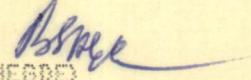
CORAM:- THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)
THE HON'BLE MR. B.S. HEGDE, MEMBER (J)

FOR THE PETITIONERS SHRI K.L. BHATIA, COUNSEL.

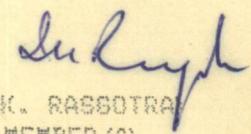
FOR THE RESPONDENTS SHRI P.P. KHURANA, COUNSEL.

JUDGEMENT (ORAL)
(HON'BLE MR. I.K. RASGOTRA)

The learned counsel for the petitioners Shri K.L. Bhatia submitted that he would like to withdraw the petition. The O.A. is accordingly dismissed, as withdrawn. No costs.


(B.S. HEGDE
MEMBER (J)

San.


(I.K. RASGOTRA
MEMBER (A)